

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51

RCP(CA)/5(MB)2024,CP 2879/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 19.06.2024

NAME OF THE PARTIES: MEHOOL N. BHUVA Vs. INDO NIPPON
CHEMICAL COMPANY LTD & ORS.

SECTION 271- 273 OF COMPANIES ACT.

ORDER

1. Ld. Counsel for both the sides are present.
2. learned counsel for the petitioner informs that respondent no. 3 is since deceased and they have already filed an application to bring the legal heirs on record. The said application is pending for numbering.
3. Counsel for the petitioner is directed to serve copy of the petition to respondent no. 14 and 15.
4. List this matter on **12.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Prajakta